

### बिहार तथा पश्चिम बंगाल में कोयले का मानाधिकृत खनन

1579. श्री रीत लाल प्रसाद बर्मा : क्या उर्जा, सिंचाई और कोयला मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या बिहार तथा पश्चिम बंगाल में कोयले के गैर-कानूनी खनन का कोले डण्डिया पर प्रतिकूल प्रभाव पड़ रहा है; और

(ख) क्या सरकार का विचार गैर कानूनी खनन को रोकने का है; यदि नहीं, तो उसके क्या कारण हैं ?

उर्जा और सिंचाई तथा कोयला मंत्री (श्री ए. बी. ए. गनी खान चांधरी): (क) जी, हां ।

(ख) कोयला खान राष्ट्रीयकरण (संशोधन) अधिनियम वर्ष 1976 में पारित किया गया था और इसकी व्यवस्थाओं के अनुसार लोहा और इस्पात कम्पनियों को छोड़ कर अन्य सभी गैर सरकारी व्यक्तियों और संगठनों के कोयला खनन पट्टे रद्द कर दिए गए थे । इस अधिनियम की व्यवस्थाओं का उलंघन करने वाले व्यक्ति को तीन वर्ष की कैद और रु. 20,000/- तक जुर्माने का दंड देने की व्यवस्था की गई थी । इसके बावजूद कुछ पार्टियों के बारे में पता चला है कि वे कोयले का गैरकानूनी खनन कर रही हैं । ऐसे मामले जहां भी पता चले हैं वहां संबद्ध लोगों के खिलाफ समुचित कानूनी कार्रवाई की गई है ।

### Loss of equipment, machinery and coal due to Fire in Shankarpur Colliery

1580. SHRI K. M. MADHUKAR:  
Will the Minister of ENERGY  
AND IRRIGATION AND COAL be pleased  
to state :

(a) what was total loss of equipment, machinery and coal as a result of fire in Shankarpur colliery which was sealed off on 1st January, 1979;

(b) whether Director General of Mines safety pointed out great lapses on the part of management and senior officers which resulted in fire;

(c) whether management also appointed an Enquiry Committee to investigate into the causes and fix responsibility;

(d) if replies to questions (b) and (c) are affirmative, details of the findings of DGMS and Enquiry Committee including names of officers concerned and if so, when;

(e) whether any action has been taken against the officers, and if not, reasons for delay; and

(f) when the departmental action against officers is likely to be completed ?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURI): (a) to (f). The information is being collected and will be laid on the Table of the House.

### Number of persons killed and injured in accident at Bhanora Colliery under Eastern Coal Fields Limited

1581. SHRI NARAYAN CHOUBEY :  
Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) how many persons were killed and injured in the accident at Bhanora colliery under ECL on October 9, 1979;

(b) whether it is a fact that Director General of Mines Safety after an investigation pointed out to the Government and management about serious violations of Mines Act and Regulations by the senior officers which led to death of many persons;

(c) if so, details thereof and violations of safety laws as pointed out to the DGMS;

(d) whether any action has been taken by the ECL management against officers of the Bhanora Colliery and if so, details thereof; and

(e) if not, reasons thereof?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURI): (a) Five persons were killed and five persons were injured in the unfortunate accident at Bhanora colliery on 9th October, 1979.

(b) and (c) . Yes, Sir. DGMS have pointed out the violations of the following

regulations of the Coal Mines Regulations, 1957 : 44(3)(a) 100, 102 and 190.

(d) and (e). The report of the DGMS has been laid on the Table of the House on 20-3-1980. The Eastern Coal fields Limited have initiated disciplinary action against officers found responsible.

### Super Thermal Power Plant at Brajraj Nagar in Orissa

1582. DR. KRUPASINDHU BHOI : Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state :

(a) whether the Government of India are proposing to establish a Super Thermal Power Plant basing on the 2 B Valley Coal reserves in Brajraj nagar in Orissa; and

(b) if so, what infrastructural steps are being undertaken to start the work in near future ?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) and (b) . There is no proposal by the Government of India to establish a super thermal power station at Brajraj nagar in Orissa utilising the coal from Ib Valley.

### मध्य प्रदेश में कुछ स्थानों पर दूरदर्शन केंद्रों की स्थापना

1583. श्री सत्यनारायण जटिया : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि मध्य प्रदेश में उज्जैन, इन्दौर, रतलाम, मन्दासौर, खांडवा, खारगोन, ग्वालियर और भोपाल में दूरदर्शन सुविधा कब तक उपलब्ध करा दी जाएगी और क्या इस संबंध में सरकार का कोई प्रस्ताव है?

सूचना और प्रसारण तथा पूर्ति और पुनर्वासि मंत्री (श्री बसन्त साठे): वित्तीय साधनों की कमी और दूरदर्शन के विस्तार को कम प्राथमिकता देने के कारण, छठी पंचवर्षीय योजना की अवधि (1978-83) के दौरान, मध्य प्रदेश में फिलहाल नया दूरदर्शन केंद्र स्थापित करने का कोई विचार नहीं है।

फिर भी, भविष्य में दूरदर्शन प्रसार की योजनाओं को प्रतिपादित करते समय सुझावों को ध्यान में रखा जायेगा।

### Dam on Sahabi river in Haryana

1584. SHRI RAM SINGH YADAV: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) is it correct that dam on 'Sahabi River, within revenue boundary of village Jadhthal of State of Haryana is under construction;

(b) is it correct that the water of the above dam would submerge Abadi areas and the whole agricultural lands of villages Lalpur, Akoli, Ujoli, Dhamawas and Rabadka of the State of Rajasthan; and

(c) whether Government propose to construct an open barrage on the dam to avoid the submergence of the above said village and loss to the properties of residents of those villages ?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURI):

(a) The Government of Haryana have forwarded to the Central Water Commission for examination, the project report for construction of Masani barrage on the Sahabi river near village Masani in district Mohindergarh of Haryana State. The project is yet to be accepted by the Planning Commission for implementation. However, in the annual plan for 1980-81 of Haryana, it has been indicated that an expenditure of Rs. 108.97 lakhs has been incurred on the scheme during 1978-79 and the anticipated expenditure during 1979-80 is Rs. 500 lakhs. With this outlay, work on the flood embankments forming part of the barrage has been taken up.

(b) According to the project report, the following villages of Rajasthan State may be affected by submergence:—

1. Rabadka
2. Karriawas
3. Lalpur
4. Dhani
5. Bhattu Dhani
6. Jhokhawas
7. Akoli